

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2020 (TUESDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
2.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
3.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
4.	Comp. App. (AT) (Ins) No.130 of 2020	Sky High Infra Projects Pvt Ltd. Vs. Orion Infra Build Pvt. Ltd & Anr.	Samaksh Goyal	P. Agarwal Amar Pal

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	
6.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	

7.	Comp. App. (AT) (Ins) No. 162 of 2020	Anuja Beri Vs. I.E.Trading Company Pvt. Ltd & Ors.	Deepak Joshi	
8.	Comp. App. (AT) (Ins) No. 165 of 2020	Firefly Creative Studio Pvt. Ltd. Vs. Rockline Entertainment Pvt. Ltd.	Priyadarshi Banarjee	
9.	Comp. App. (AT) (Ins) No. 167 of 2020	The Assistant Provident Fund Commissioner & Recovery Officer Vs. Florind Shoes Pvt. Ltd (CD) & Ors.	Asha Gopalan Nair	
10.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	
11.	Comp. App. (AT) (Ins) No. 169 of 2020	Shaileshbhai Maganbhai Patel, Vs. Arvind Gaudana Resolution Professional of Regent Granito (India) Ltd. & Ors.	Lalit M. Patel	
12.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt. Ltd. Vs. Everup Battrry India Pvt. Ltd.	Narendra Pd. Yadav	Bhavna Duhoon (R1)
14.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
15.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
16.	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmidth Pvt. Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 1360 of 2019	Embee Software Pvt. Ltd. Vs. IDS Next Business Solutions Pvt. Ltd.	Lzafeer Ahmad B.F.	Goutham Shivshankar
18.	Comp. App. (AT) (Ins) No. 1398 of 2019	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Nikhil Menon (R3 & R4)

For Hearing

2.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
3.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1

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By Order

**-sd/-
Registrar**